

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 900**  
**TO BE ANSWERED ON 27.07.2026**

**DELAYED PAYMENTS TO MSMEs**

900. SHRI CHANDRAKANT DAMODAR HANDORE:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether Government is aware of the increasing incidence of delayed payments to MSMEs by the Central Ministries, Public Sector Undertakings, Government agencies and large private companies;
- (b) the total amount of outstanding dues payable to MSMEs during each of the last three years;
- (c) whether Government has assessed the impact of such delays on employment, production and business closures; and
- (d) the steps taken to ensure timely payments under the provisions of the Micro, Small and Medium Enterprises Development (MSMED) Act, including penalties for defaulting entities?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SUSHRI SHOBHA KARANDLAJE)

(a) to (d): As per Section 15 of the Micro, Small and Medium Enterprises Development (MSMED) Act, 2006 payment to the MSEs is to be made within 45 days. Under the provisions of this Act, MSEFCs have been set up in the States/UTs to deal with cases of delayed payments of the MSEs.

As reported by Central Ministries, Central Public Sector Enterprises (CPSEs) and Government Agencies on SAMADHAAN Portal, the cumulative dues towards MSMEs till June, 2026 were Rs. 48,209.46 crore, of which Rs. 31,452.73 crore has been reported as paid. Dues amounting to Rs. 16,032 crore are within 45 days and Rs 724 crore are pending for over 45 days.

Government has taken a number of steps to ensure timely payments to MSEs, including:

- i. Ministry of MSME launched SAMADHAAN Portal on 30.10.2017 (<http://samadhaan.msme.gov.in/MyMSME/MSEFC/MSEFCWelcomer.aspx>) for filing of grievances and monitoring of outstanding dues to the Micro and Small Enterprises from the buyers of goods and services. The Ministry of MSME created a special sub-portal within SAMADHAAN Portal on 14.06.2020, after the Aatma Nirbhar Bharat announcements, for reporting the dues and monthly payments by Central Ministries/Department/Public Sector Enterprises to MSMEs.
- ii. Government launched Online Dispute Resolution (ODR) portal on 27.06.2025 to strengthen the existing SAMADHAAN Portal, with the objective of ensuring speedy, cost-effective, and transparent resolution of delayed payment disputes involving MSE. All fresh cases related to delayed payments are filed by MSEs on the MSME ODR portal with effect from 15.10.2025. As on 14.07.2026, 26,997 cases have been registered on the ODR Portal.
- iii. Introduction of a pre-litigation, dialogue-based mechanism under the ODR framework encourages voluntary mediation, conciliation or negotiation between the buyer and seller before the matter proceeds to formal adjudication by MSEFCs.
- iv. Government vide notification S.O. 4845(E) dated 07.11.2024 has directed CPSEs and all companies with the turnover of Rs. 250 Crore or more to on-board the Trade Receivables Discounting System (TReDS), an electronic platform for facilitating the discounting of trade receivables of MSMEs through multiple financiers.
- v. Government vide notification S.O. 3507(E) dated 30.06.2026 has mandated all the CPSEs to onboard on any one of the Trade Receivables Discounting System (TReDS) platform.

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